

NO.3 / PPCC /SHM /JSA/ 2020/563
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE TECHNOLOGY AND TECHNOLOGY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
III-Floor, Puducherry Housing Board Building, Puducherry – 605 005.
Phone: (0413) 2201256 Fax: (0413) 2203494

To
The Member Secretary,
Central Pollution Control Board,
PariveshBhawan,
C.B.D. Cum-Office Complex,
East Arjun Nagar,
Delhi – 110 032.

Puducherry, dated

12 AUG 2020

Kind Attention: Ms. Divya Sinha, Addl. Director, & I/c, UPC-II
Sir,

Sub: PPCC – Information on carcass disposal and remedial
action taken in the U.T. of Puducherry - Reg.

Ref: Your letter F.No. B-11011/UPC-II MSW/2018-2019,
dated 28.07.2020

With reference to the above mentioned subject, the filled in format for
providing information on carcass disposal and remedial action taken in the U.T.
of Puducherry is enclosed for perusal.

Yours Sincerely,

Smitha
(SMITHA.R IAS)
Member Secretary (PPCC)

Copy to: Guard file.

O/c Jsc
12/08/2020

S. B. B.
12/8/2020
DESPATCHED

Format for information on carcass disposal in the U.T. of Puducherry

1. Current practices adopted in the state : 5 local bodies are having disposal sites and other local bodies are disposing carcass in burial grounds.
2. No. of carcass disposal sites : 5
3. No. of scientifically developed site : Nil
4. No. of sites to whom consent/authorization has been issued: Nil
5. For each site following information to be provided:

1. Scientific /Unscientific		Scientific
2. Capacity		NA
3.Details of process technologies adopted (if any)		Deep burial
4. Environmental issues & Remedial Action Taken		
Category	Environmental issues	Remedial Action taken
Air	Yet to obtain Consent To Establish	Direction will be issued
Water		
Solid		